

**COMMITTEE**  
**ON**  
**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

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**SIXTEENTH REPORT**  
**(Third Lok Sabha)**

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixteenth Report.

2. The Committee held a sitting on the 14th April, 1966.

3. The Committee considered applications for leave of absence from twenty-one Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

April 14, 1966.  
Chaitra 24, 1888 (Saka).

R. K. KHADILKAR,

*Chairman,  
Committee on Absence of Members from  
the Sittings of the House.*

**APPENDIX**

(Vide para 3 of the Report)

Serial No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shri Kolla Venkaiah	14-2-66 to 13-5-66 =89 days	Under detention	14-2-66 to 13-4-66 =*59 days	
2	Shri A.K. Gopalan	22-11-65 to 10-12-65 =19 days  14-2-66 to 13-5-66 =89 days <hr/> 108 days	Do.	22-11-65 to 10-12-65 =19 days  14-2-66 to 25-3-66 =40 days <hr/> *59 days	
3	Dr. Saradish Roy	14-2-66 to 13-5-66 =89 days	Do.	14-2-66 to 13-4-66 =*59 days	
4	Shri Dasaratha Deb	3-11-65 to 10-12-65 =38 days  14-2-66 to 13-5-66 =89 days <hr/> 127 days	Do.	3-11-65 to 10-12-65 =38 days  14-2-66 to 6-3-66 =21 days <hr/> *59 days	
5	Shri C. R. Basappa	22-11-65 to 10-12-65 =19 days	Visit abroad	22-11-65 to 10-12-65 =19 days	
6	Shri Ghyasuddin Ahmed	3-11-65 to 10-12-65 =38 days  14-2-66 to 13-5-66 =89 days <hr/> 127 days	(i) Uncle's death; and (ii) illness	3-11-65 to 10-12-65 =38 days  14-2-66 to 6-3-66 =21 days <hr/> *59 days	

\*Since the Committee do not recommend leave for more than 59 days at a time, member may be granted leave for 59 days in the first instance.

1	2	3	4	5	6
7	Shri R.K. Khadilkar	19-11-65 to 10-12-65 =22 days	Visit abroad	19-11-65 to 10-12-65 =22 days	
8	Shri Kashi Nath Pandey	23-11-65 to 10-12-65 =18 days	Do.	23-11-65 to 7-12-65 =15 days	Member was present on 8-12-1965
9	Shri Chhotubhai M. Patel	10-11-65 to 10-12-65 =31 days	Illness	10-11-65 to 10-12-65 =31 days	
10	Shri Biren Dutta	3-11-65 to 10-12-65 =38 days  14-2-66 to 31-3-66 =46 days <hr/> 84 days	Under detention	3-11-65 to 10-12-65 =38 days  14-2-66 to 6-3-66 =21 days <hr/> *59 days	
11	Shri Laxmi Dass	3-11-65 to 10-12-65 =38 days  14-2-66 to 13-5-66 =89 days <hr/> 127 days	Do.	3-11-65 to 10-12-65 =38 days  14-2-66 to 6-3-66 =21 days <hr/> *59 days	
12	Shri Ananda Nambiar	3-11-65 to 10-12-65 =38 days  14-2-66 to 31-3-66 =46 days <hr/> 84 days	Do.	3-11-65 to 10-12-65 =38 days  14-2-66 to 6-3-66 =21 days <hr/> *59 days	
13	Syed Baddrudduja	6-9-65 to 24-9-65 =19 days  3-11-65 to 10-12-65 =38 days  14-2-66 to 13-5-66 =89 days <hr/> 146 days	Do.	6-9-65 to 24-9-65 =19 days  3-11-65 to 10-12-65 =38 days  14-2-66 and 15-2-66 =2 days <hr/> *59 days	

\*Since the Committee do not recommend leave for more than 59 days at a time, member may be granted leave for 59 days in the first instance.

1.	2	3	4	5	6
14	Shri Yuveraj Dutta Singh	21-2-66 to 18-4-66 =57 days	Illness	21-2-66 to 18-4-66 =57 days	
15	Shri R. Kanakasabai	14-2-66 to 15-4-66 =61 days	Do.	14-2-66 to 13-4-66 =*59 days	
16	Shri P. Kunhan	14-2-66 to 13-5-66 =89 days	Under detention	14-2-66 to 13-4-66 =*59 days	
17	Shri Madala Narayana Swamy	14-2-66 to 13-5-66 =89 days	Do.	14-2-66 to 13-4-66 =*59 days	
18	Shri K. Nallakoya Thangal	28-3-66 to 17-4-66 =21 days	For 'Haj'	28-3-66 to 17-4-66 =21 days	
19	Shri V.T. Patil	8-3-66 to 20-4-66 =44 days	Illness	8-3-66 to 20-4-66 =44 days	
20	Dr. B.N. Singh	16-2-66 to 13-5-66 =87 days	Do.	16-2-66 to 15-4-66 =*59 days	
21	Shri R. Umanath	14-2-66 to 13-5-66 =89 days	Under detention	14-2-66 to 13-4-66 =*59 days	

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